

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

IA (IBC) 382 & 775/2022 inCP (IB) No. 61/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

DBS Bank India Ltd

...Financial Creditor

Vs

Karvy Data Management Services Ltd

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. V V S N Raju for the Financial Creditor present. Ld. Counsel
Shri. Mrudula S for the Corporate Debtor present.

List the matter for hearing on 28.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)